T.C.P No. 98/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

Ms. Pratima Arun Parekh

V/s.

M/s. AAP Realtors Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

16 Nikita Vardhan Adverste

16 Karge 860

Ar Petitioners

16 Treendra John 116

4098ch Adva

For Respondent No. 1

16 Rishau Jain

I c (egal

for Ross. 2, 3,5, 6,7,8,9\$11

ORDER TCP No.98/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)